

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 03-08-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
ARGUMENTS				
1	SPL CASE (B.A. Exh. 2)	357/2020	DCB CID AEC V/s. Fazal Ur. Rehman Abdul Basit Siddiqui	Adv. P.C. Contractor
JAIL REPORT				
2	B.A. in MCOC 01/2015	352/2020	The State DCB CID Vs Mohammad Anis Merchant @ Radoowala and 10 ors	Adv. Nazneen Khatri
3	SPL CASE MCOC (B.A. Exh- 39, 40)	10/2018	DCB CID V/s. Harish Krishnappa Kotian and Ors, 04	SPP Jaysing Desai
4	Spl Case MCOC (B.A. Exh- 10 and 11)	25/2019	MHB colony P.Stn. V/s.. Muna Moinudddin Shaikh @ Guddu and ors	APP
HIGH COURT TIME BOUND (JAIL REPORT)				
5	SPL CASE MCOC (B.A. Exh- 239)	06/2016	The State Dadar police station V/s. Ashwin Maruti Naik and Others	SPP Jaysing Desai Adv. Dubey
ORDER				
6	SPL CASE MCOC (B.A. Exh-390)	01/2015	The State DCB CID V/s. Mohammad Anis Merchant @ Radoowala and 10 Ors. (Aasif Abdul Khan)	SPP Pradip Gharat Adv. Nazneen Khatri
7	SPL CASE MCOC	16/2019	Juhu Police Station V/s. Obedulla Abdul Rashid Radiowala @ Obed Radiowala @ Rabitwala	

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	Hearing			
8	Spl Case MCOC (B.A. in Exh. 5)	25/2019	MHB colony P.Stn. V/s.. Muna Moinuddin Shaikh @ Guddu and ors	APP
9	SPL CASE MCOC	09/2016	State of Chunabhatti Police station V/s. Ajay Raju Krosi. Ors	SPP Vaibhav Bagade Adv. Nitin Sejpal A- 1 to 6, Adv. Gosavi A-7